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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P 17-A/2016 with T.P. No. 17/111/NCLT/AHM/2016
C.A. No. 117 of 2014 with C.P. No. 39/111/CLB/MB/2011**

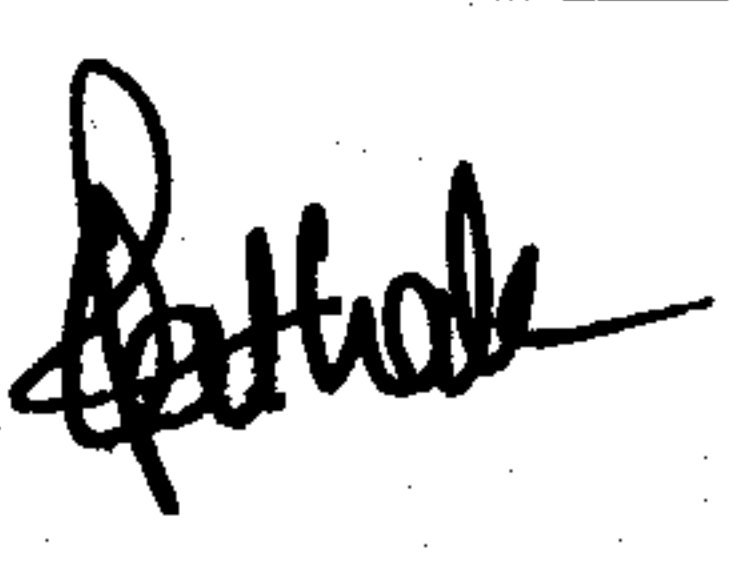
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017**

Name of the Company: Hari Mohan Gupta & Ors.
V/s.
Jagran Publication Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Nirag Pathak Mr. Shalin Jani.	Adv. for Shaidul Amichand Kangaldas & Co.	Resp. No 2,3	
2.				

ORDER

None present for Petitioner. Learned Advocate Mr. Nirag Pathak present for Respondents no. 2 and 3.

Learned Counsel for Respondents represented that the matter is pending before Hon'ble Madhya Pradesh High Court, Jabalpur Bench and stay is in force.

List the matter on 05.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of August, 2017.